

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/59/2017
NAME OF THE PETITIONER(S) : RAJENDRA KUMAR KANNODIA & 4 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI INDUSTRIES LTD & 5 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M.K. PREETHA. for KSR & Co. }	Counsel for Petitioner	
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ORDER

Counsel for Petitioner present. Counsel for Respondent prayed for time to file reply. At request, time is enlarged with the direction that the Respondent shall file reply within two weeks by giving a copy to the other side, thereafter, the Petitioner will file rejoinder by providing copy to the other side. Matter is posted for hearing. Put up on **26.02.2018** at **10.30 A.M.**

-sel-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)